

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
STARRED QUESTION NO.133
TO BE ANSWERED ON 09.03.2017

Water-related Diseases

*133. SHRI RAHUL KASWAN: Will the Minister of DRINKING WATER AND SANITATION pleased to state:

- (a) the percentage of population drawing drinking water from potentially unsafe private wells;
- (b) the percentage of population in the country who are suffering from water-borne diseases;
- (c) the percentage increase in the total population that has access to safe drinking water during the last two plan periods and in recent years, State/UT-wise; and
- (d) the steps taken by the Government to solve the problem of unsafe drinking water?

ANSWER
MINISTER OF DRINKING WATER AND SANITATION
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) A Statement is laid on the Table of the House.

**Statement referred to in the reply to Lok Sabha Starred Question No.133 due for reply on
09.03.2017**

(a) & (b) There are 9.25 lakh private drinking water sources which interalia include both open well and tube well) in rural India as reported by the States into the online Integrated Management Information System of the Ministry of Drinking Water and Sanitation. Since bacteriological contamination is highly dynamic in nature, the data on percentage of private unsafe wells is not maintained at the Central level by the Ministry. As reported by Ministry of Health & Family Welfare, Government of India, during the period 2014 to 2016, due to water borne diseases like Cholera, Enteric fever (Typhoid), Acute Diarrhoeal diseases and Viral Hepatitis, 3,95,56,856 persons have been affected and cases reported in the country.

(c) This Ministry has started monitoring the progress of National Rural Drinking Water Programme (NRDWP) through the Integrated Management Information System (IMIS) since its launching on 01/04/2009. As such, the Ministry has State-wise data available since 1/4/2009 only. Further, the Ministry categorises the habitations for the coverage as under: -

- (i) Fully Covered Habitation – At least 40 litres per capita per day (LPCD) of safe water available.
- (ii) Partially Covered Habitation – Having coverage of less than 40 LPCD of safe water available.
- (iii) Quality Affected Habitation – Where at least one of the source of water is chemically contaminated.

The population residing in these categories of habitations in various States as on 1/4/2009 (the earliest data available with the Ministry), 31/3/2012 (closing date for the 11th Five Year Plan period) and 01/03/2017 (first day of the concluding month of the 12th Plan Period) has been given at Annexures I, II, and III respectively. The rural population having access to safe drinking water has increased from 87.18% as on 1/4/2009 to 94.57% as on 1/3/2017.

(d) Government of India has suggested both short term and long term measures to States for providing safe drinking water. Short term measures include provision of community water purification system to an existing source (especially in arsenic or fluoride affected habitations) so that 8-10 litres per person per day of safe water is made available immediately for drinking and cooking purposes. Long term measures include laying of piped water supply schemes preferably from safe and sustainable surface water bodies. Rural drinking water supply is a State subject. However, Government of India assists the States technically and financially in providing safe drinking water through the centrally sponsored National Rural Drinking Water Programme (NRDWP). Under NRDWP, upto 67% of funds provided to States can be utilized for coverage and tackling water quality problems so that provision of safe drinking water is ensured.

Annexure-I referred in the reply to Lok Sabha Starred question no. 133 due for reply on
09.03.2017

State-wise status of rural population having access to safe drinking water as on 1/4/2009

Sno	Name of the State/UT	Total Pop	Total PC Pop	Total FC Pop	% Access
1	ANDAMAN and NICOBAR (data not entered)	0	0	0	0.00
2	ANDHRA PRADESH	61381994	3492656	56704743	98.07
3	ARUNACHAL PRADESH	975059	533053	334379	88.96
4	ASSAM	26317849	8959792	8027312	64.55
5	BIHAR	90415338	43623957	19074163	69.34
6	CHATTISGARH	18378854	13733343	2685078	89.33
7	GOA	754931	118382	636549	100.00
8	GUJARAT	36071891	1236223	33325479	95.81
9	HARYANA	17503346	3488009	13591633	97.58
10	HIMACHAL PRADESH	6247229	2145607	4088004	99.78
11	JAMMU AND KASHMIR	9640806	6687759	2945833	99.93
12	JHARKHAND	24375274	405720	23768733	99.18
13	KARNATAKA	38168224	19049023	9460726	74.69
14	KERALA	25471476	0	21450138	84.21
15	MADHYA PRADESH	52691600	37553027	12379972	94.76
16	MAHARASHTRA	64733738	12528409	45471933	89.60
17	MANIPUR	2478842	1623422	851837	99.86
18	MEGHALAYA	2318324	1132223	1142002	98.10
19	MIZORAM	522543	324050	198493	100.00
20	NAGALAND	1721522	615918	962626	91.69
21	ODISHA	34741553	19802188	7044036	77.27
22	PUDUCHERRY	356996	66371	280904	97.28
23	PUNJAB	17656601	4003482	12763097	94.96
24	RAJASTHAN	51995399	10438463	27432621	72.84
25	SIKKIM	540848	187013	353835	100.00
26	TAMIL NADU	34801439	3489577	31019878	99.16
27	TELANGANA (included in Andhra Pradesh)	0	0	0	0.00
28	TRIPURA	2813306	755	490741	17.47
29	UTTAR PRADESH	157042060	0	150727783	95.98
30	UTTARAKHAND	7060095	1695561	5363783	99.99
31	WEST BENGAL	64924448	2428229	50881143	82.11
	Total	852101585	199362212	543457454	87.18

PC= Partially covered

FC= Fully covered

Annexure-II referred in the reply to Lok Sabha Starred question no. 133 due for reply on 09.03.2017

State-wise status of rural population having access to safe drinking water as on 31/3/2012

Sno	Nmeof the State/UT	Total Pop	Total PC Pop	Total FC Pop	% Access
1	ANDAMAN and NICOBAR	241964	14965	226999	100.00
2	ANDHRA PRADESH	61277079	22232418	38770465	99.55
3	ARUNACHAL PRADESH	975640	483995	459074	96.66
4	ASSAM	26411324	6898028	14107242	79.53
5	BIHAR	90415338	11390687	71531217	91.71
6	CHATTISGARH	18350304	7840941	8227283	87.56
7	GOA	754931	118382	636549	100.00
8	GUJARAT	36071891	1079576	34540738	98.75
9	HARYANA	17503346	3985877	13473055	99.75
10	HIMACHAL PRADESH	6228454	1118969	5109485	100.00
11	JAMMU AND KASHMIR	10089910	5314941	4730433	99.56
12	JHARKHAND	22965457	512137	22350270	99.55
13	KARNATAKA	38351278	17103054	15339394	84.59
14	KERALA	25471476	0	23511286	92.30
15	MADHYA PRADESH	52727433	19508849	31973098	97.64
16	MAHARASHTRA	65076411	11729612	49813034	94.57
17	MANIPUR	2478842	1012795	1466047	100.00
18	MEGHALAYA	2321775	1184499	1096633	98.25
19	MIZORAM	522543	103137	419406	100.00
20	NAGALAND	1758184	363316	1271927	93.01
21	ODISHA	34753683	16710321	14073952	88.58
22	PUDUCHERRY	358415	4678	337032	95.34
23	PUNJAB	18056763	2697556	15318206	99.77
24	RAJASTHAN	51995417	11267820	32722677	84.60
25	SIKKIM	540848	146480	394368	100.00
26	TAMIL NADU	34971435	4056132	30676339	99.32
27	TELANGANA (included in Andhra Pradesh)	0	0	0	0.00
28	TRIPURA	2812940	67636	906500	34.63
29	UTTAR PRADESH	157042060	7074777	149078251	99.43
30	UTTARAKHAND	7061390	1629728	5392678	99.45
31	WEST BENGAL	75088307	4000150	64539930	91.28
Total		862674838	159651456	652493568	94.14

PC= Partially covered FC= Fully covered

Annexure-III referred in the reply to Lok Sabha Starred question no. 133 due for reply on
09.03.2017

State-wise status of rural population having access to safe drinking water as on 1/3/2017

Sno	Name of the State/UT	Total Pop	Total PC Pop	Total FC Pop	% Access
1	ANDAMAN and NICOBAR	264870	29997	234873	100.00
2	ANDHRA PRADESH	36632785	13608477	22584788	98.80
3	ARUNACHAL PRADESH	1250535	685983	530791	97.30
4	ASSAM	29658323	9181015	16681199	87.20
5	BIHAR	99454050	42618029	51105401	94.24
6	CHATTISGARH	19795446	892766	18632104	98.63
7	GOA	730923	1153	729770	100.00
8	GUJARAT	37117600	0	37086495	99.92
9	HARYANA	18407573	544147	17198545	96.39
10	HIMACHAL PRADESH	6686071	1369489	5316582	100.00
11	JAMMU AND KASHMIR	10216956	4182191	6026812	99.92
12	JHARKHAND	26899888	983327	24509436	94.77
13	KARNATAKA	40277798	15344692	23673563	96.87
14	KERALA	26874598	18254817	7595560	96.19
15	MADHYA PRADESH	52813783	46487	52672022	99.82
16	MAHARASHTRA	64445038	11304573	52337350	98.75
17	MANIPUR	2329245	547889	1781356	100.00
18	MEGHALAYA	2667743	2123655	536298	99.71
19	MIZORAM	523137	195613	327524	100.00
20	NAGALAND	1726992	799405	905990	98.75
21	ODISHA	35652623	8257581	26802730	98.34
22	PUDUCHERRY	438075	132440	305635	100.00
23	PUNJAB	17989668	2205252	11763893	77.65
24	RAJASTHAN	50806731	19824494	22340104	82.99
25	SIKKIM	458838	317492	141346	100.00
26	TAMIL NADU	39617768	2671013	36824900	99.69
27	TELANGANA	22738920	9844708	10840015	90.97
28	TRIPURA	4491866	716253	2508816	71.80
29	UTTAR PRADESH	168768908	888473	167118709	99.55
30	UTTARAKHAND	7200799	3064357	4046491	98.75
31	WEST BENGAL	74637222	28379065	30440306	78.81
	Total	901574772	199014833	653599404	94.57

PC= Partially covered FC= Fully covered